

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**190/73(4)/ND/2018**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
28.05.2018**

**NAME OF THE COMPANY: M/s. Binod Kumar V/s. M/s. PACL India Ltd.  
& ors.**

**SECTION OF THE COMPANIES ACT: 73(4)**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

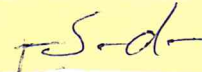
**Present:** Counsel for the Petitioner

**ORDER**

Notice to the ROC returnable on 9<sup>th</sup> of July, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**